

**Guidelines for Appointment of the Post of  
Dy. Director in Air India**

804. SHRI SANAT KUMAR MANDAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any rules have been framed or guidelines laid for the appointment to the post of Deputy Director in the various Departments of the Air India, Bombay such as Administration/Establishment, Commercial, Engineering, Ground Support and others;

(b) if so, the details thereof and whether he would lay on the Table a copy thereof;

(c) if not, the reasons therefor;

(d) the manner in which the appointment of Deputy Directors in the above Department had been made during the years 1982, 1983 and 1984 (uptil 30-6-1984);

(e) whether some persons particularly in the Engineering Department who had earlier been considered 'not fit' even for lower posts, were promoted as Deputy Directors; and

(f) if so, the reasons for making such promotions?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) The promotion policy and procedure have been formulated;

(b) A copy of the circular No. GM/61-2 dated June 24, 1970 of Air India on the promotion policy and procedure in Air India is laid on the Table of the House. (Placed in Library. See No. LT 84 85/84).

(c) Does not arise.

(d) Appointments to the posts of Deputy Directors during this period have been made in accordance with the approved policy and procedure.

(e) No, Sir. There has been no such case from the year 1982-83 onwards-

(f) Does not arise.

**Lifting of Ban of Export of C.T.C. Grade Tea**

805. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have lifted the ban on the export of CTC grade tea;

(b) when this ban was imposed and the reasons therefor;

(c) the quantity of tea exported since the ban was lifted; and

(d) whether it has made any effect on Indian market, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The ban on export of CTC grade teas has been lifted by an Order dated 12th, May, 1984.

(b) The export of CTC teas was banned with effect from 24th December, 1983' in order to ensure adequate availability over the lean production period for North India from January - March as well as with a view to check the rising trend in tea prices occasioned by an unprecedented rise in the world prices and a continued heavy export demand. The ban was lifted after production of the new season had begun to arrive at the auctions and there was assurance of adequate availability of teas.

(c) The quantity of export licences issued since lifting of the ban is approximately 44 M.Kgs.

(d) The export ban has had a salutary effect on domestic tea prices and no scarcity of tea was experienced over the lean production period. Arrivals from the new production season have picked up and availability of teas both for exports and domestic consumption is maintaining satisfactory levels.

**Export of Tea**

806. SHRI AMARSINH RATHAWA : Will the Minister of COMMERCE be pleased to state :

(a) the names of the States which are producing tea and the approximate annual production of tea in these States ;

(b) Government's policy in regard to the export of tea during the current year i.e. 1984-85; and

(c) the name of the quality of tea which is popular in foreign countries and the steps being taken to popularise other quality of tea in foreign countries to increase our export and earn more foreign exchange during the coming years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Average annual production of tea in the major tea producing States for the last three years ending 1983 is as under :

Name of the State	Average Production (M.Kgs.)
Assam	308
West Bengal	136
Tripura	3
Tamil Nadu	70
Kerala	47
Karnataka	3

(b) For the year 1984 a target of 215 M.Kgs has been laid down for export of tea.

(c) Tea produced in Darjeeling has a high reputation in the international market. For promotion of all types of Indian teas, the Tea Board undertakes promotional activities abroad which covers generic promotion as well as unational promotion. Contacts are also maintained with foreign State buying agencies. Besides facilities like cash compensatory support, duty draw back etc., Government have sanctioned schemes for warehousing assistance and brand promotion to promote exports of Indian teas.

### आयकर के अधिकारियों द्वारा फिल्मी सितारों के घरों पर छापे

807. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आयकर विभाग ने हाल ही में, बम्बई में रहने वाले कुछ फिल्म अभिनेताओं के परिसरो में छापे मारे हैं ;

(ख) यदि हां, तो उन फिल्म अभिनेताओं के नाम क्या हैं ;

(ग) क्या उन फिल्मी सितारों के घरों पर छापे नहीं मारे गए हैं जो एक फिल्म में काम करने के लिए 35 से 40 लाख रुपये तक लेते हैं ; यदि हां, तो उनके घरों पर छापा न मारने के क्या कारण हैं ; और

(घ) ऐसे फिल्मी सितारों की संख्या कितनी है जो एक ही फिल्म में काम करने के लिए 35 से 40 लाख रुपये लेते हैं, और इस संबंध में पूर्ण ब्यौरो क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस. एम. कृष्णा) : (क) जी हां ।

(ख) श्री राजेश खन्ना और श्री फिरोज खान ।

(ग) तलाशियां उन मामलों में प्राधिकृत की जाती हैं जहां उपलब्ध सूचना के आधार पर तलाशी प्राधिकृत करने वाले प्राधिकारी का यह समाधान हो जाता है कि ऐसी कार्रवाई की जानी अपेक्षित है ।

(घ) सरकार के पास ऐसी कोई सूचना नहीं है ।

### Outlines of Plan for Development of Tourism in Orissa

808. SHRI K. PRADHANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :